

(202) 07 NCLT CK 0010

National Company Law Tribunal, Mumbai Bench Court IV

Case No: CP/52(MB)/2022

Forest Development
Corporation
Ofmaharashtra Limited

APPELLANT

Vs

Fdcm Esselworld
Gorewada Zoo
Privatelimited

RESPONDENT

Date of Decision: July 26, 0202

Hon'ble Judges: Kishore Vemulapalli, Member (J); Manoj Kumar Dubey, Member (T)

Bench: Division Bench

Advocate: Sankalp Anantwar, Pranav Sampath, Arka Saha, Tanvi Goenka, Ankita Roy

Final Decision: Dismissed

Judgement

The Court is convened through Video Conference.

1. Mr. Sankalp Anantwar, Ld. Counsel for the Petitioner present. Mr. Pranav Sampath a/w Arka Saha, Tanvi Goenka and Ankita Roy i/b Khaitan &

Co., Ld. Counsel for the Respondent - 2 & 3 present.

2. Both sides reported that the present Petition became infructuous. In view of the same, CP/52(MB)/2022 is dismissed as infructuous. Further

directed the RD to consider the request of the Petitioner for receiving their AGM reports.